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C.A.No. 9351-9352 OF 1995

ITEM NO.1B

COURT NO.6

SEC - III

(For Judgment)

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).9351-9352 OF 1995@@
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L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....J

Collector of Central Excise, Aurangabad

Appellant(s)

VERSUS

M/s. Motor Industries Co. Ltd. & Anr.

Respondent(s)

(HEARD BY HON'BLE SANTOSH HEGDE AND B.P. SINGH, JJ)@@
BB

DATE: 31/1/2003 These matters were called for pronouncement of@@
BB
judgment today.@@
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CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s) : Mr. K.C. Kaushik, Adv.
Mr. B.K. Prasad, Adv.

For Respondent(s) : Ms. Anuradha Priyadarshini, Adv. for
M/s Gagrat & Co., Adv.

The Court pronounced the following
JUDGMENT

...L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Hon'ble Mr. Justice N. Santosh Hegde pronounced the
judgment of the Court.

The appeals fail and the same are dismissed in terms of
the signed judgment.

.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master

(signed judgment is placed on the file)

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List of books@@
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CAV Matter of 15.1.003, item No.101, CA Nos.9351-52/95.@@
CC

1. 2002 (143) ELT 19, 23
2. 2000 (115) ELT 42
3. 1978 (2) ELT J.353
4. 1989 (39) ELT 503
5. 1994 (3) SCC 606